

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI**

WEST ZONAL BENCH

SERVICE TAX APPEAL NO: 86877 OF 2017

[Arising out of Order-in-Appeal No: PK/ST-I/MUM/14/2017-18 dated 26/04/2017 passed by the Commissioner of Service Tax (Appeals-I), Mumbai.]

**National Institute of Construction
Management and Research**

Walchand Terraces, Ground Floor
Opp: Air Conditioned Marked, Tardeo Road
Tardeo, Mumbai - 400034

... Appellant

versus

**Commissioner of Service Tax
Mumbai – I**

New Central Excise Building, Maharshi Karve Road
Churchgate, Mumbai - 400 020

...Respondent

APPEARANCE:

Shri Aniket, Advocate for the appellant

Shri S B P Sinha, Superintendent (AR) for the respondent

CORAM:

**HON'BLE MR. AJAY SHARMA, MEMBER (JUDICIAL)
HON'BLE MR. RAJEEV TANDON, MEMBER (TECHNICAL)**

FINAL ORDER NO: 85517/2026

DATE OF HEARING:	30/03/2026
DATE OF DECISION:	30/03/2026

PER: AJAY SHARMA

Learned Counsel appearing on behalf of the appellant made
an oral prayer for withdrawal of appeal.

2. Prayer is allowed. Appeal is dismissed as withdrawn.

(Dictated and Pronounced in Open Court)

(AJAY SHARMA)
Member (Judicial)

(RAJEEV TANDON)
Member (Technical)

**/as*